

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.187/Chd/Hry/2017

In the matter of:

Jami Hossain.

...Petitioner

Versus

Vinod Kala & Ors.

...Respondents

Present:: Mr. Chanakya Pandit, Advocate for petitioner.
Mr.F.S.Dhiman, Advocate for respondents.

Reply to the petition has already been filed. List the matter for
arguments on 24.11.2017.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

October 24, 2017
Subbu